



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
COMPRISING OF HIS LORDSHIP AND HONOURABLE
MRS. JUSTICE M. THAKURIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	WP(C)/4475/2022 FIXED	KABITA BORA @ KABITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. J BARMAN	SC, ELEM. EDU SC, SSA

LEAVE NOTE OF ADVOCATES FOR 07/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/5150/2023 B/O	MOSTAQUE AHMED Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 7

[DIVISION BENCH-I AND II

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	WA/323/2023 CAVT. NO.07102/023, FIXED	DINESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM MS S DAS FOR CAVEATOR
27	WA/334/2023 FIXED	M/S VANTAGE POINT COMMUNICATIONS Versus THE STATE OF ASSAM AND 4 ORS.	MR I S MAZUMDAR MS. A AZAD	GA, ASSAM SC, PNB

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
56	Bail Appln./3001/2023 WITH OFFICE NOTE, FIXED	ABU BAKKAR SIDDIQUE AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
57	Bail Appln./3065/2023 FIXED	ABHIJIT TERONG Versus THE STATE OF ASSAM AND ANR.	MR. A K SHARMA MR. A AHAD	PP, ASSAM
58	Bail Appln./3076/2023 FIXED	SHIRAJ KHAN Versus THE STATE OF ASSAM	MS D DAS	PP, ASSAM
59	Bail Appln./3119/2023 FIXED	MD. ASHADULLAH Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
60	AB/2840/2023 FIXED	BHARAT YADAV AND ANR Versus THE STATE OF ASSAM AND ANR	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
61	AB/2946/2023 WITH OFFICE NOTE, FIXED	MOSTAFIZUR ROHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	WP(C)/5046/2023 CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, BY SLIP, ALL CAVEATS ARE DISCHARGED	MANZURUL HAQUE LASKAR AND 9 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR F A LASKAR MD I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I. GA, ASSAM
20	WP(C)/5088/2023 BY SLIP	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. R. AHMED	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
39 WP(C)/7109/2021 FIXED	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
WITH			
40 WP(C)/6901/2021	KHAGENDRA ARDAO Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
WITH			
41 WP(C)/128/2022	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	CRP(IO)/281/2023 B/O	MD. BABUL RAHMAN Versus KISHAN GOPAL AGARWALLA AND 4 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	
ORDERS				
30	I.A.(Civil)/1857/2023 in RSA/182/2016(D/O), WITH LCR, FIXED in RSA/182/2016	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. R P SARMAH MR. D MAZUMDAR MR. D DOLEY MR. S BISWAS MR C GOGOI MS A DEKA	MS. S D GUPTA (r-2 to 4) MS S DASGUPTA (r-2 to 4)
	WITH I.A.(Civil)/1858/2023	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
	WITH I.A.(Civil)/1859/2023	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
31	I.A.(Civil)/2616/2023 B/O in CRP/6407/2023	BIREN MAJINDER BARUAH AND 5 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	
	WITH CRP/6407/2023 (Filing Number)	BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS. H	MR. S N TAMULI	
	WITH I.A.(Civil)/2390/2023	BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
24	I.A.(Civil)/2612/2023 B/O in WP(C)/3450/2017 WITH WP(C)/3450/2017	ICCO PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR. A NARZERY	SC, INDUSTRIES AND COMMERCE
		ICCO PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.P PATHAK MSS CHANGKAKATI MR.A NARZERY MS.P BARMAN	SC, INDUSTRIES & COMMERCE
MOTION				
25	WP(C)/5064/2023 FIXED	SHUNUR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY	SC, CO OP
ADMISSION				
26	WP(C)/2301/2017 PART-HEARD, FIXED	DHARAM PRAKASH SHAH Versus THE STATE OF JHARKHAND and 4 ORS	MR. A M BORA MS. C CHOUDHURY MR. D GOGOI MR. J PATOWARI MS. U SARMA	MS B DEVI (R4) GA, ASSAM MR. R SENSUA (R4) MR. R SARMA (R4) MR. S BORTHAKUR (R4)

LEAVE NOTE OF ADVOCATES FOR 07/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
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17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING			
37 AB/1891/2023 FIXED.	ABED ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
68	Bail Appln./2575/2023 WITH SCANNED COPY OF CASE RECORD. FIXED.	MANJUR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<u>BAIL HEARING</u>				
69	AB/2732/2023 WITH OFFICE NOTE, FIXED	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM
<u>QUASHMENT</u>				
70	CrI.Pet./1137/2022 WITH LCR 1 FILE, FIXED	MD. MAFIJUR RAHMAN @ MOFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR B CHANDA	MR M H AHMED (R-2) MR. B CHOWDHURY (R-2) I AMIN (R-2) PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH COMPRISING OF HONOURABLE
MRS.JUSTICE M.NANDI AND HER LADYSHIP AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
COMPRISING OF HONOURABLE MR. JUSTICE M.R.
PATHAK AND HER LADYSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
31	AB/2909/2023 FIXED	MANTU DUTTA AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<u>HEARING</u>				
32	Crl.Pet./1286/2022 WITH SCANNED COPY OF LCR. FIXED.	THE STATE OF ASSAM AND ANR. Versus FAIJUDDIN AHMED @ FAIZUDDIN AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI ADDL. AG,ASSAM	MS. S K NARGIS MR. A AHMED MS. A MESEN
	WITH I.A.(Crl.)/369/2023 in Crl.Pet./1286/2022	FAIJUDDIN AHMED @ FAIZUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	SC, FOREST

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